NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.114/(MAH)/2009 C.A. No. 83/2016

CORAM:

1

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Mr. D. H. Naravansa

V/s.

M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) S. L. Lokhole Advisor Peb bynes

2) V. J. Verma

1/b M. S. Blurdwaj Fer Respondent

COMMON ORDER CA 83/2016 in TCP 114/397-398/CLB/MB/MAH/2009 TCP 118/163/CLB/MB/MAH/2012

- Present Learned Counsel of the Respondent and stated that an Order of the NCLAT in respect of the question of Maintainability is awaited.
- 2. On the next date of hearing, TCP 114 along with CA 83 shall be heard.
- 3. Listed for hearing on 12.02.2018 at 2.30 pm.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 19.12.2017

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Sd/-

M.K. SHRAWAT Member (Judicial)